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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH; JODHPUR**

**Original Application No.225 / 2005**

**Date of decision: 12.09.2006**

**Hon'ble Mr. Kuldip Singh, Vice Chairman**

1. Mukesh Sharma,S/o Shri Ramswoop ji aged about 43 years, at present working as Store Keeper under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
2. Manohar Lal S/o Shri B L Chauhan aged about 37 years, at present working as T.O.D. under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
3. R.N. Choudhary S/o Shri B.L. Choudhary aged about 38 years, at present working as T.O.D. under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
4. C.L. Malveya S/o Shri R.C. Malveya aged about 55 years, at present working as UDC under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
5. Nukash Chand,S/o Shri Bhika Ram ji aged about 40 years, at present working as Welder under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
6. Raja Ram Sharma,S/o Shri Ram Kishan ji aged about 36 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
7. Meghraj S/o Shri Mishri Lal ji aged about 42 years, at present working as Driver under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
8. Dana Ram,S/o Shri Moti Lal ji aged about 53 years, at present working as Driver under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
9. Bhurdan,S/o Shri Veerdan ji aged about 40 years, at present working as Driver under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
10. H.S. Negi,S/o Shri Ranjeet Singh ji aged about 51 years, at present working as Comp.Operataor under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
11. Sona Ram, S/o Shri Kana Ram ji aged about 59 years, at present working as DCM under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
12. Taj Mohammad,S/o Shri Haji Mohd. ji aged about 42 years, at present working as Welder under Central



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Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).

13. Nemi Chand,S/o Shri Sona Ram ji aged about 40 years, at present working as Driver under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
14. Jai Narayan,S/o Shri Mangi Lal ji aged about 45 years, at present working as Hammerman under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
15. Anil Bohra,S/o Shri Sardar Mal ji aged about 483 years, at present working as ADCM under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
16. Tej Singh,S/o Shri Bachan Singh ji aged about 54 years, at present working as ADCM Keeper under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
17. Narayan Singh,S/o Shri Agar Singh ji aged about 42 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
18. Deen Mohammad,S/o Shri Samudra Khan aged about 48 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
19. S.R. Bana,S/o Shri T.R. Bana aged about 39 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
20. J.R. Patel,S/o Shri G.R. Patel aged about 40 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
21. Om Prakash,S/o Shri RamChandra ji aged about 57 years, at present working as DCM under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
22. Dhan Raj,S/o Shri Biram Lal ji aged about 54 years, at present working as ADCM under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
23. Lal Singh,S/o Shri Jethu Singh ji aged about 57 years, at present working as Driver Special Grade Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
24. Khinwa Ram S/o Shri Balu Ram ji aged about 51 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
25. J R Bhati,S/o Shri B.R. Bhati ji aged about 39 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
26. B.L. Paliwal ,S/o Shri O. R Paliwal ji aged about 39 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).
27. Bena Ram,S/o Shri Mehar Ram ji aged about 38 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).



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28. Nemi Chand, S/o Shri Chote Lal ji aged about 55 years, at present working as TOD under Central Ground Water Board ( in short CGWB ), Jodhpur ( Rajasthan ).

All the applicants are resident of C/o Mukesh Sharma, S/o Shri Ramswoop ji resident of Dev Nagar Jodhpur ( Rajasthan ).

: Applicants.

### **VERUS**

1. Union of India through the Secretary, Ministry of Water Resources, New Delhi.
2. Chairman, Central Ground Water Board, NH IV, Faridabad ( Haryana )
3. Executive Engineer, Central Ground Water Board, C-8 Saraswati Nagar, Pali Road, Jodhpur. ( Rajasthan )

: Respondents

Mr. Y.K. Sharma : Counsel for the applicants

Mr. Mahendra Godhara : Counsel for the respondents  
Proxy counsel for  
Mr. Vinit Mathur.

### **ORDER**

#### **Mr. Kuldip Singh, Vice Chairman.**

Heard the learned counsel for the parties.

2. O.A. No. 225/2006 has been filed jointly by 28 applicants who are working in the Central Ground Water Board, Jodhpur in various capacities. It is stated that the applicants belong to Group C and Group D category. They submitted medical reimbursement claim relating to the years 1996-1998, but the same were not reimbursed to them. The cases of the applicants were put up before the competent authority i.e. the Chairman, Central Ground Water Board, Faridabad. But the Director (Admn) vide his letter dated 30.08.2004, conveyed



that the competent authority has considered their case sympathetically but regret to say that the same is not approved by the said authority.

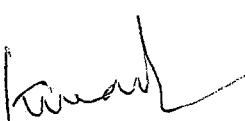
3. The respondents vide their reply submitted that there were complaints that medical facilities are being misused by the claimants working under respondent No. 3 at Jodhpur and it was found that the claims were on higher side. It is also submitted that the matter of claiming fake medical bills was initially inquired into by the Director (Admn) Vigilance officer of the Department and thereafter the matter was referred to the CBI for conducting investigation. After inquiry the CBI returned the medical bills without any recommendation for making payment. Hence the respondents have rightly not reimbursed the claims.

4. Be that as it may, since it is an admitted case of both the parties that the medical bills submitted by the applicants are still pending and no final decision has been taken by the respondent department as stated by the learned counsel for the applicants I find that the respondents are under obligation to decide the claim of the applicants in accordance with the prevalent rules for the purpose. The learned counsel for the respondents submitted that he is not sure whether any decision has been taken already and communicated. In view of these circumstances, the respondents are directed to scrutinize the

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pending medical reimbursement claims in accordance with the CS (MA) Rules, 1944 and convey the decision taken, if no decision has been already communicated to the applicants within a period of two months from today. O.A. is disposed of in the above terms. No costs.



  
**(Kuldip Singh)**  
**Vice Chairman**

Jsv.

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Part II and III destroyed  
in my presence on 11/11/14  
under the supervision of  
section officer ( ) as per  
order dated 31/10/14

Section officer (Record)